

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 55 of 2014 &
I.A. No. 99 of 2014

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Talwandi Saho Power Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.
... Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Vivek Sharma

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

Reply has been filed by the Respondent.

Since the main Appeal itself is taken up for final disposal, no order need be passed in I.A. No. 99 of 2014.

As agreed by the learned counsel for the parties, post the Appeal for final hearing on **17.04.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson